COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 58 of 2019

Dated : 2nd Sepember, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bharat Aluminium Company Limited .... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Ambuj Dixit

Counsel for Respondent(s) : Mr. S. Vallinayagam for R-2

Aashish Anand Bernard
Mr. Paramhans for R-3

Ms. Ranjitha Ramachandran
Ms. Tanya Sareen
Mr. Shubham Arya for R-5

ORDER

Pleadings are closed.

List the matter for hearing on ***27.11.2019***.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj